

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1294
TO BE ANSWERED ON THE 18TH DECEMBER, 2018

CHALLENGES IN FARM INSURANCE

1294. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware of the fact that farmers are not being provided the receipts of crop insurance by their respective banks/companies/ employers while doing crop insurance;
- (b) if so, whether the Government has conducted any enquiry in this regard;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor;
- (e) the reasons for not providing receipts by the banks/companies/ employers despite issuing crop insurance to farmers;
- (f) the instruction issued by the Government to banks/companies/ employers in this regard; and
- (g) whether the Government has conducted any review in this regard and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (g): Crop Insurance Schemes were earlier implemented on area approach basis and major coverage under these schemes was mandatory enrolment of loanee farmers. Consolidated declarations containing name of crop, number of farmers insured and premium collected, without any detail of individual farmer, were sent by the nodal offices of banks to insurance companies for enrolment. As such, receipt to individual farmers was not provided by the insurance companies.

However, under Pradhan Mantri Fasal Bima Yojana (PMFBY), nodal bank system has been withdrawn and all bank branches directly submit the individual farmer-wise data on National Crop Insurance Portal (NCIP) from Kharif 2017. Following this change, financial

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institutions and insurance companies were instructed to provide acknowledgement receipt to all insured farmers. Now, acknowledgement receipts containing details of crop, premium, area insured, sum insured, details of insurance company, etc., are being provided to all the Banks through NCIP for distribution to all the loanee farmers.

Further, from Kharif 2017, provision has been made to enable non-loanee farmers to enroll directly on the portal or through Common Service Centers (CSC) and to receive the acknowledgement receipt immediately on enrolment. Further, non-loanee farmers enrolling directly with insurance companies or their intermediaries, get the receipts immediately from them. The acknowledgement receipt contains all the information relating to insurance like crop, premium, area insured, sum insured, details of insurance company, etc.

The Government has reviewed the matter from time to time for improving the system. Towards this end, in addition, SMSs have been issued to insured farmers from Kharif-2017 onwards on receipt of their data on portal from banks.
